

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 705 of 2019**

**IN THE MATTER OF:**

**Prayag Polytech Pvt. Ltd.**

**...Appellant**

**Versus**

**Bon Lon Petrochem LLP**

**...Respondent**

**Present:**

**For Appellant: Mr. Vipul Ganda and Ms. Shreya Jain, Advocates**

**For Respondent:**

**ORDER**

**09.09.2019:** Due to paucity of time this matter could not be taken up.  
Post this appeal 'for admission (after notice)' on **18<sup>th</sup> September, 2019**.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*sa/sk*